

Shri Karmarkar : I think we might wait till the announcement of the personnel of the Council. It is yet too early to say. I would advise my friend to wait till the announcement is made.

Shri Punnoose : What is the percentage of representation.....

Mr. Speaker : The Council is not yet announced.

Shri Punnoose : I am sorry I have not been understood. I wanted to know whether proper representation was going to be given to the growers.

The Minister of Commerce and Industry and Iron and Steel (Shri T. T. Krishnamachari) : Yes, the idea is that growers will have representation.

Shri A. M. Thomas : The Spices Inquiry Committee had recommended that apart from the constitution of export promotion councils, export promotion agencies should be set up in places like New York. May I enquire whether Government have any such idea, and if so when such agencies are likely to be formed ?

Shri T. T. Krishnamachari : These matters are all being discussed with the appropriate governments. I am not in a position to say that a decision has been reached on these matters yet.

Machine Tools

*167. **Shri Punnoose :** Will the Minister of Commerce and Industry be pleased to state :

(a) whether it is a fact that Government have conducted a survey of the requirements of machine-tools in the country;

(b) if so, whether the survey has been completed;

(c) the findings thereof; and

(d) the action Government propose to take thereon?

The Deputy Minister of Commerce and Industry (Shri Kanungo) : (a) Yes, Sir.

(b) The survey is going on and is expected to be completed at an early date.

(c) and (d). Do not arise.

Shri Punnoose : It is reported that certain foreign manufacturers are collaborating with Indian manufacturers in the production of certain machine tools. May I know at what stage this stands ?

Shri Kanungo : The survey is going on with the establishments that are using

the machine tools as to the probable demand for the same. The question of manufacture is a separate one.

Shri Punnoose : It is reported that the Birlas have entered into an agreement with the Soviet Union to start a machine tool factory. Could I be enlightened on that ?

The Minister of Commerce and Industry and Iron and Steel (Shri T. T. Krishnamachari) : Government have no information.

Shri Tulsidas : May I know whether the Central Advisory Council of Industries have granted licences for the manufacture of machine tools? If so, how many licences have been given?

Shri T. T. Krishnamachari : I require notice.

Shri Tulsidas : May I know whether Government have accepted the report of Messrs. Joss De Scaife, M.I. Mech and M.I. Prod, machine tool experts, in this respect, and may I also know what are the chief recommendations of these three experts with regard to the lines on which the machine tool industry should be developed?

Shri T. T. Krishnamachari : The experts whom the hon. Member mentioned made a report in regard to the existing stage of machine tools. It was partly because of the report of these experts that we have undertaken a survey, and the decision of Government can only be made after the results of the survey are known.

Foreign Trade

*168. **Shri Nanadas :** Will the Minister of Commerce and Industry be pleased to state :

(a) whether it is a fact that the Tuticorin-Ceylon Current Exporters and Importers Chamber have represented to Government the difficulties in the way of carrying on their normal trade;

(b) if so, the difficulties enumerated by them; and

(c) the steps Government propose to take for removing these difficulties?

The Minister of Commerce (Shri Karmarkar) : (a) to (c). The Tuticorin-Ceylon Current Exporters and Importers' Chamber have recently sent a few representations dealing with their difficulties in the export of onions and chillies, and these have all been considered and either been or are being replied to. I do not know which particular representation the hon. Member has in mind. If he will please furnish the necessary particulars, I shall look into it.

Shri Nanadas: Is it a fact that the Ceylon exporters represented to the Deputy Controller in the month of April the difficulties in exporting onions, chillies, rice, pulses and oil-cakes, and if so, what action Government has taken to tide over their difficulties?

The Minister of Commerce (Shri Karmarkar): I think I shall ask for information and shall supply it to the House.

Shri Nanadas: May I know whether it is a fact that our exporters are not able to get reasonable prices and also good demand because of the delay in giving quotas and licences?

Shri Karmarkar: With regard to commodities like onions and chillies, my hon. friend will appreciate that internal requirements have to be consulted and it takes a small time lag, not a big time lag, and that cannot be avoided.

Shri Nanadas: May I know the surplus we have got in those four articles, available in the country?

Shri Karmarkar: I can give our policy for the half-year January to June 1955. The total quota of chillies was about 7,150 tons and of onions 58,000 tons. Since the export was at a slow pace, we have extended the period upto the end of September 1955.

Mr. Speaker: Next Question.

Shri Kamath: May I suggest Questions Nos. 178 and 202 be also taken up with this Question No. 169?

Mr. Speaker: Question 178—Shri Krishnacharya Joshi is not here. Question 202 is by Shri D. C. Sharma. If it is convenient for the hon. Prime Minister to answer these, I have no objection.

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): We shall answer them together.

Mr. Speaker: Questions Nos. 169 and 202 will be taken up together.

Ceylonese Citizenship Act

*169. **Shri D. C. Sharma:** Will the Prime Minister be pleased to refer to the reply given to starred question No. 1990 on the 6th April, 1955 and state:

(a) whether there has since been any correspondence between the Governments of Ceylon and India with regard to the amendment of the Ceylonese Citizenship Act; and

if so, the nature thereof?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): (a) No, Sir.

Indians in Ceylon

*202. **Shri D. C. Sharma:** Will the Prime Minister be pleased to refer to the reply given to unstarred question No. 355 on the 21st March, 1955 and state:

(a) whether any decision has since been arrived at between the Governments of India and Ceylon with regard to the Stateless persons in Ceylon; and

(b) if so, the nature of the decision arrived at?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): (a) and (b). No, Sir. The two Governments agreed to consider this matter after the completion of registration as Ceylon citizens and as Indian citizens within the contemplated period of two years.

Shri D. C. Sharma: May I know if the provisions of the Ceylon Citizenship Act have been studied and it has been found out how they affect the Indians settled there in spirit as well as in practice?

Shri Sadath Ali Khan: The whole issue was carefully examined and then it was felt that we were not directly involved in this amending Act, to which the hon. Member has referred.

Shri D. C. Sharma: Is it a fact that on account of this legislation the Indians there are being debarred from registering themselves as voters and also as citizens?

Shri Sadath Ali Khan: We have no information.

Shri D. C. Sharma: Is it fact that a Tamil M.P. has resigned, in a sense, his seat in the Ceylonese Parliament, to register his protest against this?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): The position in regard to people of Indian descent in Ceylon is, according to our views, very unsatisfactory. The hon. Member was referring to a particular enactment and my colleague said that that particular enactment did not directly concern us; indirectly it does concern us of course. But the broad question of Indian descent there of course remains and it is causing us much concern.

Shri Kamath: Is the Prime Minister in a position to state how many persons of Indian descent have so far applied for Ceylonese citizenship, how many have been registered as citizens and how many are still Stateless?

Shri Jawaharlal Nehru: I cannot obviously produce the figures suddenly here. I think those figures have been given in answer to a previous question. I may